

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 7.2.2020

**ORDER NO. 22 of 2020**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 80/2019 for CESTAT, Chandigarh for the period from **24.2.2020 to 28.2.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T)	From <b>24.2.2020</b> to <b>28.2.2020</b>	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Registrar